

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 51 OF 2017 &  
IA NO. 143 OF 2017**

**Dated: 27<sup>th</sup> August, 2018**

**In the matter of:**

**Central U. P. Gas Ltd.**

**... Appellant(s)**

**Vs.**

**The Petroleum & Natural Gas Regulatory Board**

**.... Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **20.09.2018**.

Court Master/PA

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